

[Sh Madan Lal Khurana]

12.25 hrs.

Legislative Assembly in Delhi and to holding of election there to as per the assurance given by the Minister of Home Affairs in the House last week. These items may please be included in the next week's agenda.

SHRI MORESHWAR SAVE (Aurangabad) Mr Speaker, Sir, I request that the following item may be included in the next week's agenda by the Minister of Parliamentary Affairs

Paithan (Maharashtra) should be developed properly as a tourist spot

SHRI SATYNARAYAN JATIYA (Ujjain) Mr Speaker, Sir, I request that the following two items may be included in the next week's agenda

(i) An amount of Rs 220 crore should be given urgently to the Madhya Pradesh Government to provide relief to the people affected by natural calamities and drought in Madhya Pradesh

(ii) The Central Government should provide necessary assistance to Madhya Pradesh for supply of power

12.24 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL) 1991-92

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
SHANTARAM POTDUKHE) Sir, I beg to
present a statement (Hindi and English
versions) showing the Supplementary
Demands for Grants in respect of the Budget
(General) for 1991-92 [Placed in Library
See No LT 985/91]

DISCUSSION UNDER RULE 193

(i) **RE. General Deterioration in Law and Order Situation in Various Parts of the Country with Reference to Recent Spurt in Incidents of Terrorism, Secessionism and Kidnappings -Contd**

[English]

MR SPEAKER Now, the Home Minister will reply to the discussion regarding general deterioration in law and order, raised by Shri Indrajit Gupta on 10th December, 1991

THE MINISTER OF HOME AFFAIRS (SHRI S B CHAVAN) Mr Speaker, Sir, I must take this opportunity for expressing my gratitude to all the hon Members who discussed this issue of terrorism and extremism for almost three days, for two days I could be present in the House, but yesterday because of my discussion with the Punjab representatives, I am sorry I could not be present in the House. However I have got the notes from my colleagues

Sir, at the outset, I must say the debate was very useful and we have got very frank and very clear views about some of the issues which the hon Members wanted to focus before the House. Again, I appeal to most of the hon Members to treat this as an issue which we should look from a totally different point of view and when I say a national issue, it does not necessarily mean that we are going to take over the responsibilities of the State Governments. Whatever be the party outlook, I am requesting all sections of the House to kindly treat this as a national issue and we should put our heads together in order to find out as to how best we will succeed in finding solutions to this very intricate and complicated issue. There are three facets of this issue which we have to understand. First is the internal situation as it is prevailing and the external situation which, in fact, is trying to accelerate the already prevailing situation in the country.